OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

Pursuant to the recommendations of 'Selection Committee' vide its Minutes dated 05.08.2023, the previous Order No. 1015/28967-29270/S&P(JJAs)/ Admn.II(C)/2023 dated 21.04.2023 in respect of the below mentioned official is modified as under:

S. No.	E.C.	Name	Father's/ Husband's Name	Cat.	Date of Promotion / Upgradation	
					Notional	Actual
1	14089	Nutan A Singh	Arunesh Kumar Singh	SC	25.09.2021	21.04.2023
					4	iny
No	2258	9-601 (SED(1145))	Admn.II(HQs)/20		pal District & Sess Tis Hazari (GARG-I) sions Judge (HQ Courts, Delhi JUL 2024

Copy forwarded for information and necessary action to:

- 1. P.S. to the undersigned.
- 2. The DDO/AO/AAO, Accounts Branch (Central), THC, Delhi.
- 3. The Pay & Accounts Office through Accounts Branch (Central), THC, Delhi.
- 4. The Branch-In-Charge Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
- 5. The Dealing Assistant, PBR & SBR, Accounts Branch (Central), THC, Delhi.
- 6. The Dealing Official, Personal File Seat, Admn.-II (HQs), THC, Delhi.
- 7. The Dealing Assistant, S&P (JAs & Sr. JAs), Admn.-II (HQs), THC, Delhi.
- 8. The Dealing Official, ACR Cell (HQs), THC, Delhi.
- 9. Ms. Nutan A Singh, JA, R&I Branch, Central, THC with the directions to submit the 'Option Form', if required by the Accounts Branch concerned.
- 10. The Dealing Official, LAYERS Seat for uploading on LAYERS.
- U. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.

Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.